- (c) whether during the interrogation a number of factories operating in Haryana, Delhi, UP. have been found manufacturing spurious drugs and supplying to various States; and
- (d) if so, whether any special report of inquiry in these fake drugs has been submitted to Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Yes, Sir.

(b) to (d) As per the feedback available from Commissioner of Police, Delhi, investigations reveal that three factories located at Shalimar Gaon, Delhi, Panipat (Haryana) and Saharanpur (UP.) were reportedly clandestinely manufacturing/trading drugs of questionable quality. Investigations are in progress.

Displaying the contents on packaged foods

2661. SHRI THANGATAMIL SELVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware that many packaged food items do not display contents on packets or cover;
- (b) if so, whether any action has been taken to ensure displaying of contents:
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (d) As per provisions of rule 32 of the Prevention of Food Adulteration (PFA) Rules, 1955 every package of food shall carry a label and on every label the name of ingredient used in the products in descending order of their composition by weight or volume, as the case may be, shall be specified. The other details to be given on the label are:—

- (i) The name and trade name of the product;
- (ii) Name and address of the manufacturer;
- (iii) Quantity packed in the containers;

- (iv) Batch No./Code No.;
- (v) "Date of Manufacture" "Best Before Date" or "Expiry Date", Vegetarian/Non-Vegetarian symbol etc.

There are penal provisions under Section 16 of the PFA Act, 1954 for non-compliance of the provisions of the Act and Rule made thereunder. The State/UT Governments are enforcing the provisions of PFA Act and Rules.

Sale of medicines by hospital employees

2662. SHRIMOOLCHAND MEENA: DR.T SUBBARAMI REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to the report regarding hospital employees held for stealing medicines and selling in the market which appeared in the "Hindustan Times" dated 30th June, 2002;
- (b) if so, whether two employees of GTB Hospital were found indulging in this racket;
 - (c) if so, the details of the investigation; and
 - (d) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Yes, Sir.

(b) to (d) Delhi Police has informed that two employees of GTB Hospital namely Kanhiya Lai and Rajender Thakur working in O.T Department of the hospital have been arrested and medicines and surgical items pilfered from the hospital have been recovered from them. Delhi Police is investigating the case.

Knowledge of herbal medicines

†2663. SHRI MOTILAL VQRA: Will the Miniser of HEALTH AND FAMILY WELFARE be pleased te state:

whether the Parliamentary Committee has expressed its concern

[†]Original notice of the question was received in Hindi.